

ITEM NO.44

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4452/2024

MOHAMMAD ARIF

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 10-01-2025 This appeal was called on for hearing today.

For Appellant(s)

Mr. Prakash Kumar Singh, Adv.
Mr. H N Ahmed, Adv.
Mr. Imran Alam, Adv.
Mr. Vishnu Kant Andey, Adv.
Mr. Ashwini Kumar, Adv.
Mr. Amit Sharma, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 3 are duly represented.

Original records are not required in light of order XX,
Rule 5(3), Supreme Court Rules.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

In the meantime, parties may file additional documents, if
any.

SUJATA SINGH
Registrar

HJ